

# LOK SABHA DEBATES

2

## LOK SABHA

Saturday, April 29, 1978/Vaisakha 9, 1900  
(Saka)

*The Lok Sabha met at five minutes past  
Eleven of the clock*

**MR. SPEAKER in the Chair**

श्री सुरेन्द्र विन्ध्य (शाहजहापुर) :  
अध्यक्ष जी, ग्वालियर में बिड़ला ग्रुप के 8  
हज़ार मजदूर हड़ताल कर रहे हैं, भ्रान्दोलन  
चला रहे हैं. . . .

**MR. SPEAKER :** As I have already  
mentioned, there is no zero hour as such.  
You must take my permission before  
you say anything. Unless you give  
me in writing, I will not allow. Papers  
to be laid.

श्री सुरेन्द्र विन्ध्य : मैंने आप का  
नोटिस दे दिया, लिख कर भी दे दूंगा।

11.06 hrs.

### PAPERS LAID ON THE TABLE

NAVAL CEREMONIAL, CONDITIONS OF  
SERVICE AND MISCELLANEOUS  
(AMENDMENT) REGULATION, 1978

THE MINISTER OF STATE IN THE  
MINISTRY OF DEFENCE (PROF.  
SHER SINGH) : On behalf of Shri  
Jagjivan Ram, I beg to lay on the Table  
a copy of the Naval Ceremonial, Conditions  
of Service and Miscellaneous  
(Amendment) Regulations, 1978  
(Hindi and English versions)  
published in Notification No. S.R.O. 106  
in Gazette of India dated the 13th April,  
1978, under section 185 of the Navy Act,  
1957. [Placed in Library, See No. LT-  
2212/78].

847 L.S.—1

## MESSAGE FROM RAJYA SABHA

**SECRETARY :** Sir, I have to report  
the following message received from the  
Secretary-General of Rajya Sabha :—

"In accordance with the provisions  
of rule 111 of the Rules of Proce-  
dure and Conduct of Business in  
the Rajya Sabha, I am directed to  
enclose a copy of the Insolvency  
Laws (Amendment) Bill 1978,  
which has been passed by the  
Rajya Sabha at its sitting held  
on the 26th April 1978."

### INSOLVENCY LAWS (AMENDMENT) BILL

AS PASSED BY RAJYA SABHA

**SECRETARY :** Sir, I lay on the Table  
of the House the Insolvency Laws (Amend-  
ment) Bill, 1978, as passed by Rajya  
Sabha.

11.07 hrs.

### CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORT- ANCE

RECOVERY OF BOMBS NEAR GULBARGA  
RAILWAY STATION AND ALSO UNDER  
A RAILWAY BRIDGE

**SHRI RAJSHEKHAR KOLUR**  
(Raichur) : Sir, I call the attention of  
the Minister of Home Affairs to the following  
matter of urgent public importance and  
I request that he may make a statement  
thereon :—

"The reported recovery of four  
bombs with army markings  
near the Gulbarga railway  
station and also under a railway  
bridge on Central Railway,  
last week."